Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu
*****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7593 - JK (LD) of 2025
DATED:- 01 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Jammu and Kashmir Service Selection Board as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/07/2025 Dated:- 01- 07 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary, J&K Service Selection Board.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz 01.07.25

(Reyaz Ali Bhat)
Assistant Legal Remembrancer

Annexure to the Government Order No. 7593 - JK(LD) of 2025 dated 01.07.2025

S No.	Title of the case	OIC
1	WP(C) No. 28/2025 titled Raghav Suri and others Vs. UT of J&K and others.	**Neha Sharma (Under Secretary)**
2	WP(C) No. 3049/2024 titled Dinesh Singh Chib and others Vs UT of J&K and others.	**Ms. Pooja Rasgotra (Dy. Secretary**
3	OA No. 662/2025 titled Junaid Ul Amin Bhat Vs. Union Territory of Jammu & Kashmir and others	**Ms. Aabida Nabi, Under Secretary, JKSSB**